

**GOVERNMENT OF INDIA  
MINISTRY OF LAW & JUSTICE  
DEPARTMENT OF JUSTICE**

**LOK SABHA**

**UNSTARRED QUESTION NO. 2591**

**TO BE ANSWERED ON WEDNESDAY, THE 03<sup>RD</sup> JANUARY, 2018.**

**NMJDLR**

**2591. SHRI JANARDAN SINGH SIGRIWAL:**

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether a National Mission for Justice Delivery and Legal Reforms (NMJDLR) has been set up to streamline and expedite the disposal of crores of pending cases in judicial courts including High Courts and the Supreme Court; and**
- (b) if so, the details thereof and the time by which it is likely to submit its report and the main thrust areas likely to be covered by the said mission?**

**ANSWER**

**MINISTER OF STATE FOR LAW AND JUSTICE AND CORPORATE  
AFFAIRS  
(SHRI P. P. CHAUDHARY)**

(a) & (b) : National Mission for Justice Delivery and Legal Reforms was set up in August, 2011 with the twin objectives of increasing access by reducing delays and arrears in the system and enhancing accountability through structural changes and by setting performance standards and capacities. The Mission has been pursuing a co-ordinated approach for phased liquidation of arrears and pendency in judicial administration, which, *inter-alia*, involves better infrastructure for courts including computerisation, increase in strength of subordinate judiciary, policy and legislative measures in the areas prone to excessive litigation, re-engineering of court procedure for quick disposal of cases and emphasis on human resource development.

To advise on the goals, objectives and strategies of the National Mission and the Action Plan and its implementation, an Advisory Council has been set up under the Chairmanship of Minister of Law and Justice with wide ranging membership. An action plan of the National Mission was formulated under 5 strategic initiatives which is reviewed by the Advisory Council of the National Mission from time to time. The Advisory Council meets once in six months. Ten meetings of the Advisory Council have been held so far.

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